

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No.120
(IB)-281(PB)/2019

IN THE MATTER OF:

M/s. BDR Finvest Pvt. Ltd.
v.

.... Petitioner/Applicant

M/s. Ninex Developers Ltd.

.... Respondent

Order Under Section 7 of Insolvency & Bankruptcy Code (CIRP)

Order delivered on 01.07.2021

CORAM:

SH. BHASKARA PANTULA MOHAN
HON. ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Arvind Garg and Ms. Heerika Shukla Advocates
Mr. Kinshuk Chatterjee, Srishti Gupta Advocates
Mr. Manish Paliwal, Mr. Vikas Kumar, for
Directors Ex - Management
Mr. Nimisha Sharma, For HDFC Bank in I.A. 2459/2020
For the RP : Mr Rakesh Kumar, Ms Preeti Kashyap
For Respondent : Mr. Prateek Kumar,
Mr. Niranjana S. Rao, R44, R45, and R46.

ORDER

List the matter for further consideration on 11.08.2021.

— sd —

(BHASKARA PANTULA MOHAN)
ACTG. PRESIDENT

— sd —

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)